

**PROFORMA FOR DECLARATION ASSETS
(AS On 31-03-2012)**

SANTOSH THAKUR

26-08-1980

FIRST CIVIL JUDGE CLASS 2, DURG

Name of officer (In full)

Date of Birth

Present post held

Immovable Property

Name of District Sub-Division Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
1	Housing and other Buildings 2	Land 3	4	5
NIL	NIL	NIL	NIL	NIL

Movable Property (Valued Above 25,000/- of Rs.)	
Name of Articles	
	CAR - CHEVROLET SPARK VEHICLE REGISTRATION NO. CG 10 F 6239
Jewellery (Worth Rs.)	
	Jewellery (Lump Sum)
	GOLD - 24 GM (APPROX) = 68,000 /- , SILVER - 200 GM (APPROX) = 10,000/-
Shares/Debentures	
Name of issuing Company	Nos. of Shares
1	2
NIL	NIL

Life Insurance Policy & Others		
Name of issuing Company 1	Amount 2	
(1) L.I.C - JEEVAN ANAND, POLICY NO. 358146727 (15 YEAR POLICY) INSTALLMENT - 39800 /- PER YEAR , (2) L.I.C - JEEVAN ANAND, POLICY NO. 358157663 (20 YEAR POLICY) INSTALLMENT - 25518 /- PER YEAR	(1) SUM ASSURED - 5,00,000/- (2) SUM ASSURED - 4,00,000/-	
Bank Deposites/Securities & Investments		
	Name of Bank	City
1) Fixed Deposites		
2) Savings Bank A/CS	(1) S.B.I (TIFRA BRANCH) , (2) UNION BANK OF INDIA	BILASPUR
3) PPF	S.B.I	DURG
4) GPF/CPF	PRAN NO. 110080489173	
5) NSS		
6) Others		
		(1) 28114 /- (2) 1650.70/-
		22957/-
		252925.13/-

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note - the expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965

 10/12/13

Signature & Date